National Company Law Tribunal Allahabad Bench Allahabad

CP No. 24(ND)/2012 TP27/397-398/ALL/16/CLB

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2016.

NAME OF THE COMPANY: M/s Frontier Constructions Co.(U.P.P.Pvt. Ltd)
SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No. Name Designation Representation Signature

1.

2.

Order dated 09.08.2016

CP NO.24 (ND)/12 M/s. Frontier Constructions C. (U.P.P.Pvt Ltd)

There is no representation. In fact a perusal of the record indicates that the Ld. Member Judicial of CLB has dismissed this petition for default on 08.01.2016. The petition is therefore not pending on the records of CLB and no restoration application is filed after the file is transferred to this tribunal. At any rate, because matter is no more pending, it ought not to have been listed. The office is directed to consign the file to record room as per rules.

SH.VSR AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)